

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3053  
ANSWERED ON:30.08.2012  
SEA EROSION .  
Kateel Shri Nalin Kumar

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government has taken note of the sea erosion in the country; and
- (b) if so, the steps taken by the Government to contain sea erosion?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) Yes, Madam.

(b) The subject of sea erosion falls within the purview of the States and accordingly the schemes of erosion control are planned, investigated, formulated and executed by the concerned State Government as per priority within the State. The role of the Union Government is technical, advisory, catalytic and promotional in nature. Besides the anti sea erosion measures taken by the State Governments with their own resources, the Government of India provided central assistance to the State Governments during XI Plan in the Flood Management Programme for works related to flood management and anti sea erosion.